

**BEFORE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO 1385 OF 2024**

**IN THE MATTER OF**

**News item titled "living under a dust blanket" appearing in The Hindu dated 05.12.2024**

**MEMO OF PARTIES**

**News item titled "living under a dust blanket" appearing in The Hindu dated 05.12.2024**

**VERSUS**

- 1. Haryana State Pollution Control Board (HSPCB)**  
Through its Member Secretary,  
C-11, Sector-6, Panchkula, Haryana;- 134109  
Email- [hqhspcb@hspcb.org.in](mailto:hqhspcb@hspcb.org.in) .....(RESPONDENT NO.1)
- 2. Central Pollution Control Board (CPCB)**  
Through its Member Secretary,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi-110032  
Email- [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) .....(RESPONDENT NO.2)
- 3. Ministry of Environment, Forest and Climate Change (MOEF&CC)**  
Through its Regional Office, Regional Office (North),  
MoEF&CC, 5th Floor, Sector-19,  
CGO Complex, Chandigarh;  
Email- [ronz.chd-mef@nic.in](mailto:ronz.chd-mef@nic.in) .....(RESPONDENT NO.3)
- 4. District Magistrate (DM), Mahendragarh**  
Deputy Commissioner Office,  
Narnaul, District Mahendragarh, Haryana  
Email- [dcnrl@hry.nic.in](mailto:dcnrl@hry.nic.in) .....(RESPONDENT NO.4)